

Export Oriented Oil Refineries in Andhra Pradesh, as per details given below :-

Name of the party	Capacity
1. M/s. Black Gold Refineries Ltd.	2.5 MMTPA
2. M/s. Jindal Ferro-Alloys	6.00 MMTPA

The parameters for evaluation of proposal for 100% EOU and Domestic Tariff Area (DTA) are different and as such the LOI of EOU refinery to DTA refinery is not convertible.

[Translation]

### Electronic City

2796. SHRI R.L.P. VERMA : Will the PRIME MINISTER be pleased to state :

(a) the number of Electronic cities in the country location-wise and State-wise;

(b) whether the Government propose to set-up any new Electronic City in Bihar;

(c) if so, the detail thereof, location wise; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE

	III	IV	V	VI	VII	VIII
(i) Freedom Fighters	-	53	4	-	1	-
(ii) Journalists	-	27	52	5	1	-
(iii) Social Workers	-	4	3	-	-	-
(iv) Artists	1	3	40	1	-	-
(v) Security graded persons	-	-	2	14	-	-
(vi) Former President/ Vice President/ or Spouses	-	-	-	-	1	7

Government have issued guidelines in this regard from time to time, the latest being guidelines for security graded persons issued on 10.10.1996.

### Agreement between India and Nepal

2798. SHRI N.J. RATHWA : Will the PRIME MINISTER be pleased to state :

(a) whether any agreement has been signed between India and Nepal regarding expansion of Trishuli-Devifat hydro-electric project;

AND TECHNOLOGY (PROF. YOGINDER K. ALAGH) :  
(a) The Government of India, Department of Electronics has no scheme for declaration of any location as an 'Electronic City'.

(b) to (d). Do not arise.

[English]

### Accommodation

2797. SHRI MUKHTAR ANIS : Will the PRIME MINISTER be pleased to state :

(a) non-official categories to whom official accommodations is admissible at present and the number of units, type-wise for each category.

(b) whether fresh guidelines have been issued/proposed to be issued in this regard; and

(c) the number of units, type-wise under actual occupation for each category?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) to (c) The following non-official categories to whom General Pool accommodation are allotted at present and the number of units under their occupation typewise for each category are as follows :

(b) if so, the details thereof;

(c) the extent to which the power generation is likely to increase therefrom and the benefit likely to accrue to Nepal as a result thereof;

(d) the amount likely to be spent on this project by Nepal and India separately;

(e) the names of the companies whose assistance is likely to be obtained for the said Project; and

(f) the time by which the project is likely to be finalised and the time by which it is likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR. S. VENUGOPALACHARI) : (a) Trishuli (21 MW) and Devighat (14.1 MW) Hydroelectric Projects in Nepal were implemented with assistance for India in 1969 and 1983 respectively. There is no proposal, at present regarding further expansion of these projects.

(b) to (f). Do not arise.

#### Oil Refineries

2799. SHRI NARAYAN ATHAWALAY : Will the PRIME MINISTER be pleased to state :

(a) whether Major Oil Refineries are facing partial shutdown;

(b) if so, the reaction of the Government thereto;

(c) the details of action/steps taken to resume normal operations at major refineries and contain effectively growing deficit in oil pool account; and

(d) whether there is a proposal under consideration for hike in prices of petroleum products; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU) : (a) to (e). Major refineries are not facing presently partial shutdown except planned shutdown for regular inspecting and maintenance of the refineries. However, the cumulative outstandings of the oil companies from the oil pool account are estimated to rise to Rs 15,500 crores by 31.3.97. The mounting outstandings of the oil companies from the oil pool account has resulted in their experiencing severe liquidity crisis. The operations of stand alone refineries like CRL, MRL, BRPL and MRPL may be adversely affected due to liquidity problem. The position of the oil pool account is monitored on a continuous basis and remedial measures taken to contain the deficit.

#### Unauthorised Colonies

2800. SHRIMATI MEIRA KUMAR : Will the PRIME MINISTER be pleased to state :

(a) whether the Government have identified the key persons/group of persons who sponsored unauthorised colonies in the NCT of Delhi during the past five years; and

(b) if so, the names of such persons and unauthorised colonies sponsored by them?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) and (b). The D.D.A., M.C.D., N.D.M.C. and Land & Development Office

have reported that no key persons/group of persons who sponsored the unauthorised colonies in the National Capital territory of Delhi during the last five years have come to their notice.

#### Oil and Gas

2801. SHRI SUSHIL CHANDRA : Will the PRIME MINISTER be pleased to state :

(a) the places in North-East States where Petroleum Oils/Gas is being drilled;

(b) the total reserves at each location and total quantity being drilled at present;

(c) whether the installation of gas turbines is being contemplated to supply power to this region; and

(d) if so, the locations where gas turbines are being to be set up and the capacity of each turbine?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU) :

(a) Drilling for oil and gas is being done in the North Eastern States of Assam, Tripura, Arunachal Pradesh and Mizoram.

(b) The details of reserves and production in each of these States are as under :

State	Average rate of production		In place reserves (O+OEG) MMt as on 1.4.1996
	Oil (t.p.d)	Gas (MMSCMD)	
Assam	13178	5.34	1281.30
Arunachal Pradesh	100	0.07	39.65
Tripura	-	0.42	30.10
Mizoram	-	-	-

(c) and (d). In addition to the gas based power plants already running at Namrup, Kathalgudi and Lakwa gas has been allocated a 300 MW plant at Amguri and also for power plants and Admtilla and Banskandi in Cachar and Ramchandranagar in Tripura.

#### Hydro-Power Projects

2802. SHRI UDDHAB BARMAN : Will the PRIME MINISTER be pleased to state :

(a) whether any survey was conducted to determine the hydro-power potentials of the Brahmaputra and the Barak river system;

(b) if so, the details thereof;

(c) the percentage of this hydro-potential has been harnessed so far; and

(d) the steps taken/proposed to be taken to tap the optimum potential?